[22 December, 1999]

Anns Supply to Gangs by a Serving Captain

RAJYA SABHA

2178. SHRIMATI JAYAPRADA NAHATA:

SHRI AMAR SINGH: Will the Minister of

HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the Indian Express dated 23rd November, 1999, under the caption, "Serving Capt, supplied arms to gangs, Police";

(b) if so, what are the details thereof; and

(c) what action Government have taken in this regard, especially against the person who supplied arms to the gangs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (c) Yes, Sir. On 19th November, 1999, Delhi Police arrested some persons and recovered some firearms from them. During their interrogation, they revealed that they were in close touch with a serving Army Officer posted at Jaipur. However, in a preliminary enquiry conducted against the said army officer by the Army authorities, the charges could not be substantiated. The Army authorities have nonetheless assured all help and assistance to the police authorities in the investigation of the case.

Assessment of Internal Security

†2179. SHRI BALWANT SINGH RAMOOWALIA: SHRI KAPIL SIBAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in the Dainik Ajit dated 2nd November, 1999 captioned "Aantrik Suraksha ki Chunotiyon ka Saamna kame ke liye Sainik Balon ki Sankhya Prayapt Nahin—Adavani";

(b) if so, whether Government have assessed the increasing danger to internal security of the country;

(c) if so, whether Government have indentified the sensitive districts in this regard; and

(d) if so, the total number of such districts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) and (b) The demand for security forces has increased because of the prevailing internal security environment. The Central Para-military Forces are over-stretched in order to meet these requirements and there is a need to raise more Battalions of CPMFs to meet the requirement.

†Original notice of the Question was received in Hindi.

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(c) and (d) The number of districts affected by various law and order linked problems vary from time to time. However, as per available information, a statement indicating the present number of districts affected by militancy/terrorism/insuigency as well as those which are communally sensitive and prone to caste tensions, State-wise, is attached.

Statement

	State	No. of districts affected	Total
Militancy affected	J&K	12	12
Insurgency	Assam	23	
affected	Manipur	9	
	Nagaland	8	
	Tripura	4	44
Left	Andhra Pradesh	6	
extremist	Bihar	10	
affected	Madhya Pradesh	7	
	Maharashtra	3	
	Orissa	5	31
Communally	Andhra Pradesh	5	
sensitive	Assam	5	
	Bihar	9	
	Delhi	4	
	Gujarat	7	
	Karnataka	4	
	Madhya Pradesh	15	
	Maharashtra	9	
	Manipur Orissa	4 5	
	Rajasthan	5 16	
	Tamil Nadu	2	
	Uttar Pradesh	24^{2}	
	West Bengal	3	112
Prone to	Andhra Pradesh	1	112
caste	Bihar	6	
tensions	Karnataka	5	
	Maharashtra	1	
	Orissa	4	
	Tamil Nadu	4	
	Uttar Pradesh	3	24

* Some of these districts figure in more than one category.

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